

DIVISION BENCH
COURT - II

S-24

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/720(KB)2017
IA(I.B.C)/788(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	BIHAR STATE CONSTRUCTION CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Sourav Jain, Adv.] For the Liquidator
Ms. T. Paul, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/788(KB)2024:**
 - a. This is an application for placing on record the 4th Progress Report which is placed at page 16 onwards and this application is supported by an affidavit at page 14 onwards.
 - b. The 4th Progress Report is taken on record and accordingly this **IA(I.B.C)/788(KB)2024 is allowed and disposed of.**
3. List this matter **on 09.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**